

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

CORAM: SHRI RAVICHANDRAN RAMASAMY SHRI. JYOTI KUMAR TRIPATHI
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(C/ACT)/3/KOB/2022
SECTION	59 C/ACT
NAME OF PARTIES	BAWA KHAN KAMAL & ANOTHER V/S PERUMBAVOOR GENERAL MARKETING FEDERATION PVT LTD & 28 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	P THOMAS GEEVERGHESE, E S FIROS.
RESPONDENTS ADVOCATE/ PROFESSIONAL	JOHN VADASSERY , AMEER K M, ROC, BRIJESH V P, K P SUJESH KUMAR.

16th JULY 2024

ORDER

CP(C/ACT)/3/KOB/2022

Learned representing Counsel, Mr. Sagar Roshan appears on behalf of the Applicants through virtual mode and seeks an adjournment as his senior Counsel is not available today. None appears on behalf of the Respondents.

In the interests of justice, list this matter for further consideration on **12.09.2024**.

Sd /-

RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)

Sd /-

JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)